

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) and (b). A bonus was awarded in favour of the workers of the Bharati Mills by an Expert appointed under the appropriate Labour Code in respect of 1955 and not 1956. The Award, is in the nature of a court decree and the workers can realise their dues through the competent judicial authorities. Some workers have already done this. As for the others, the management is reported to be negotiating with the Unions concerned for paying the bonus in two instalments.

(c) No claims for bonus by the workers of the Rodier Mills for 1956 has yet been claimed and none has been awarded.

Gymkhana Club, London

1447. Sardar A. S. Saigal: Will the Prime Minister be pleased to state:

(a) whether it is a fact that the Indian Gymkhana Club at Osterly in London has been destroyed by fire;

(b) what was the cause of fire; and

(c) the estimated loss to the club?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Our High Commissioner in London has been informed by the Hon. Secretary to the Indian Gymkhana Club that an extensive fire on the night of Saturday, August 10, 1957 caused serious damage to the club premises destroying:

1. the Main Pavilion,
2. six dressing rooms,
3. the Groundsman's rest room,
4. the tools and machine room,
5. heavy machinery used to prepare sports grounds,
6. the boiler room and
7. the shower room.

(b) The Police authorities in London are investigating the cause of the fire.

(c) The loss is estimated to be approximately £15,000.

Small Industries Service Institute, Trivandrum

1448. Shri Warlor: Will the Minister of Commerce and Industry be pleased to state:

(a) how many schemes submitted by the Small Industries Service Institute at Trivandrum were rejected by Government; and

(b) the reasons for rejection?

The Minister of Industry (Shri Manubhai Shah): (a) The attention of the hon. Member is invited to the answer given on the floor of this House on 5th August, 1957 to Starred Question No. 635.

(b) Does not arise.

Cost of Living Index

1449. Shri Tangamani: Will the Prime Minister be pleased to state:

(a) whether all-India cost of living index is being prepared as suggested by the Gadgil Committee's report; and

(b) if so, the present cost of living index and also year-wise index since 1947?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) An all-India Cost of Living Index is regularly compiled and published by the Labour Bureau in the Indian Labour Gazette. This Index refers to working classes.

(b) The requisite information is given in the statement laid on the Table of Lok Sabha. [See Appendix V, annexure No. 28].

Study Group for Coal Mine Workers

**1450. { Shri M. Elias:
Shri T. B. Vittal Rao:**

Will the Minister of Labour and Employment be pleased to state the salient features of the report of the study group appointed to enquire into various welfare measures for the workers in the coal mines?

The Deputy Minister of Labour (Shri Abid Ali): The main features of the suggestions made by the Study Group pertain to improving and accelerating the activities of the Fund in respect of housing, dispensary services and multipurpose institutes.

निष्क्रमणा विधियों का पंजीयन

१४४१. श्री बाजरेवी : क्या पुनर्वास तथा अल्पसंख्यक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि जम्मू और काश्मीर के पाकिस्तान-अधिकृत भाग के निष्क्रमणाधिकारियों का पंजीयन, जो पहले धारम्भ किया गया था, रोक दिया गया है; और

(ख) यदि हां, तो इसके क्या कारण हैं?

पुनर्वास तथा अल्पसंख्यक-कार्य मंत्री (श्री मेहर चन्द खन्ना) : (क) जी हां।

(ख) काश्मीर के शरणार्थी भारत में लगभग उसी समय आये जिस समय पश्चिमी पाकिस्तान के दूसरे शरणार्थी आये थे। इन लोगों के आने के समय बिल्कुल शुरू में पुनर्वास के काम को नियमित तौर पर चलाने के लिए शरणार्थियों को रजिस्टर किये जाने की व्यवस्था की गयी। पश्चिमी पाकिस्तान के विस्थापितों का रजिस्ट्रेशन १९४४ में बन्द कर दिया गया था। परन्तु काश्मीरी शरणार्थियों का रजिस्ट्रेशन विशेष रियायत के तौर पर इस साल तक चलता रहा। तब से इन का भी रजिस्ट्रेशन बन्द कर दिया गया है क्योंकि (१) जिन्होंने अपने आप को रजिस्टर कराना था, उन्हें ऐसा करने के लिये पिछले इतने सालों में काफी समय मिल चुका था (२) पुनर्वास सहायता के दिये जाने के लिये रजिस्टर शुदा होने की शर्त भी अब जरूरी नहीं रही है। इस लिये रजिस्टर किये जाने की व्यवस्था अनावश्यक

सी रह गयी है। अब पुनर्वास सहायता के लिये दिये गये प्रत्येक प्रार्थना पत्र पर विचार हर एक शरणार्थी की पात्रता के आधार पर किया जाता है, शरणार्थी के रजिस्टर शुदा होने या न होने से इस पर कोई असर नहीं होता।

Export of Cotton Textiles

1452. Shri Jadhav: Will the Minister of Commerce and Industry be pleased to state how much quantity of cloth has been exported from January, 1957 to July, 1957 with particulars of superfine, fine and coarse varieties?

The Minister of Commerce (Shri Kanungo): Category-wise (i.e. coarse, medium, fine and superfine) quantities of mill-made cloth passed for shipment from January-July, 1957 and actual total exports from January-May, 1957 are furnished in the statement laid on the Table of Lok Sabha. (See Appendix V, annexure No. 29)

Closure of Manganese Mines

1453. Shri Awasthi: Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that the management of the R B S S D. & F N. Das Co. in Srikakulam district have closed down their manganese mines on the plea that the number of Railway wagons allotted to them was insufficient after paying compensation to the labourers on the basis of muster rolls;

(b) whether Government are aware that a large number of labourers are being deprived of compensation as the attendance register was not properly maintained by the management; and

(c) if so, the steps taken by Government for the reopening of the mines and for the payment of adequate compensation to the labourers rendered unemployed by the closure of the mines?

The Deputy Minister of Labour (Shri Abid Ali): (a) The management